

NOTICE.

Owing to the next Xmas and New Year holidays the Government Press will be closed from the 25th to the 29th December 1940, and the 1st January 1941, respectively. All notifications intended for publication in the *Orissa Gazette* of the 27th December 1940, must be sent to the Press not later than 4-30 p.m. on Saturday, the 21st December 1940. Notifications received after the said date will be held over for the following Gazette.



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 50 CUTTACK, FRIDAY, DECEMBER 13, 1940.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other
Pers. Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK,
K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO ANGUL AND CUTTACK.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940—			
Monday, 23rd	9-20 A.M.	Leave Puri ...	By special train.
	2-12 P.M.	Arrive Meramandeli.	
	2-15 P.M.	Detrain and drive to the Circuit House, Angul.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
DECEMBER, 1940—			
Tuesday, 24th to JANUARY, 1941— Wednesday, 1st		HALT.	
Thursday, 2nd ...	10-55 A.M.	Leave Circuit House, Angul ...	By car.
	11-25 A.M.	Arrive Meramandeli.	
		Entrain.	
	11-30 A.M.	Leave Meramandeli ...	By special train.
	2-00 P.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House.	
Friday, 3rd to Sunday, 5th		HALT.	
Monday, 6th ...	9-15 A.M.	Leave Circuit House, Cuttack...	By car.
	11-15 A.M.	Arrive Government House, Puri.	

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

Mrs. F. E. A. Taylor.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lt. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 4th December 1940.

No. 8470-A.—Mr. P. T. Mansfield, C.I.E., I.C.S., Chief Secretary to the Government of Orissa, has been granted an extension of leave on half average pay for three months by the High Commissioner for India.

The 7th December 1940.

No. 8510-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased to empower Sri Banambar Mahanti,

Deputy Magistrate and Deputy Collector on probation at the headquarters station of the district of Balasore, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

The 7th December 1940.

No. 8513-A.—Sri Loknath Patnaik, No. 2, Deputy Magistrate and Deputy Collector on probation, on being relieved of his duties as Forest Settlement Officer in the district of Ganjam, is granted leave on average pay for three months under rules 150, 155, 156 and 157 of the Orissa Service Code, with effect from the 22nd November 1940.

The 9th December 1940.

No. 8556-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased to empower Sri Sachchidananda Pujari, Deputy Magistrate, Khurda in the district of Puri, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

By order of the Governor,
J. BOWSTEAD,
Chief Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 7th December 1940.

No. 4845-E.—Sri Bipin Bihari Ray, Professor of Philosophy in the Ravenshaw College at Cuttack, is granted leave on average pay on medical certificate for one month, with effect from the 1st July 1940.

The 7th December 1940.

No. 4846-E.—Sri Devendra Narayan Datta, M.A., is appointed temporarily as a Lecturer in Philosophy in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service for the period from the 8th to the 31st July 1940, vice Sri Bipin Bihari Ray, granted leave.

The 11th December 1940.

No. 5916-E.—Rai Sahib Biswambhar Misra, Personal Assistant to the Director of Public Instruction, Orissa, is granted leave preparatory to retirement for seven months and twenty-three days, viz., leave on average pay for four months and on half average pay for the remaining period, with effect from the 17th September 1940, under rules 150, and 155 to 157 of the Orissa Service Code.

Notification No. 5-A., dated the 10th September 1940, published at page 188 of Part I of the *Orissa Gazette*, No. 37, dated the 13th September 1940, issued by the Director of Public Instruction, Orissa, is cancelled.

By order of the Governor,
S. DAS,
Secretary to Government.

LAW DEPARTMENT.

NOTIFICATION.

The 11th December 1940.

No. 7854-J.—The following gentlemen are appointed to be Munsifs on probation:—

1. Sri Sudhansu Kumar Mitra, B.L., Pleader, Berhampur (Ganjam).
2. Sri Chintamony Mahapatra, M.A., B.L., Pleader, Sambalpur.

By order of the Governor,
W. W. DALZIEL,
Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 4th December 1940.

No. 12983-E.—The services of Mr. R.C.L. Hewitt, Superintending Engineer, Orissa Circle, are replaced at the disposal of the Government of Bihar, with effect from the 16th July 1940.

By order of the Governor,
S. K. ROY,
Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME DEPARTMENT.

NOTIFICATIONS.

The 7th December 1940.

No. 8504-A.—Under section 37 of the Code of Criminal Procedure, 1898 (Act V of 1898), Sri Raghunath Prasad Padhi, Sub-Deputy Magistrate and Sub-Deputy Collector in charge of the Bissemcuttack taluk in the district of Koraput, is vested with the following additional powers specified in the Fourth Schedule of the said Code, as power which the Provincial Government may confer on a Magistrate of the second class:—

Power to authorise detention of a person in the custody of the police during a police investigation—Section 167.

The 7th December 1940.

No. 8507-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased to empower Sri Raghunath Prasad Padhi, Sub-Deputy Magistrate and Sub-Deputy Collector in charge of the Bissemcuttack taluk in the district of Koraput, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

The 7th December 1940.

No. 8517-A.—The services of Sri Banchhanidhi Das, Sub-Deputy Magistrate and Sub-Deputy Collector in the Bargarh subdivision of the district of Sambalpur, are placed at the disposal of the Revenue Department for employment in the Ganjam and Koraput Settlement.

By order of the Governor,
J. BOWSTEAD,
Chief Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

NOTIFICATION.

The 5th December 1940.

No. 6634—IV-163/40-R.—On return from leave Sri Krupasindhu Satpathi, Sub-Deputy Collector on probation, is posted to the headquarters station of the district of Balasore.

E. R. WOOD,
Revenue Commissioner.

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS.

NOTIFICATIONS.

The 11th December 1940.

No. 15025—E-259-40-M.—Dr. P. V. Raghava Rao, M.B., B.S., on his first appointment as a temporary Civil Assistant Surgeon in the Orissa Provincial Medical Service, is posted to the Government Headquarters Hospital, Berhampur and placed there on supernumerary duty, with effect from the forenoon of the 6th November 1940, until further orders.

The 10th December 1940.

No. 15054-M.—Dr. Devendra Prasad Das, B.Sc., M.B., D.T.M., Civil Assistant Surgeon in-charge of the Subdivisional Hospital, Angul, is deputed to undergo his second post-graduate training at the Patna Medical College Hospital, Patna.

The 10th December 1940.

No. 15055-M.—Dr. Kailash Chandra Tripathy, M.B., B.S., temporary Civil Assistant Surgeon on supernumerary duty at the General Hospital, Cuttack, is posted to the Subdivisional Hospital, Angul, with effect from the afternoon of 26th November 1940, vice Civil Assistant Surgeon, Dr. Devendra Prasad Das, B.Sc., M.B., D.T.M., deputed for post-graduate training.

G. VERGHESE, LT.-COL., I.M.S.,
Director of Health and Inspector-General of Prisons, Orissa.

ORISSA EDUCATIONAL SERVICE.

NOTIFICATION.

The 4th December 1940.

No. 9-A.—Maulavi Abdul Bari Khan, temporary demonstrator in Chemistry in the Ravenshaw College, Cuttack, is allowed extraordinary leave without allowance for fifteen days under rule 21 (ii) of the Orissa Leave Rules, 1939, with effect from the 8th November 1940.

Notification No. 5-A., dated the 28th October 1940 is cancelled.

S. C. TRIPATHI,
Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 5th December 1940.

No. 12807.—Whereas the winding up of the affairs of the Andhiasahi Village Welfare and Public Health Co-operative Society bearing registration No. 47/Ou of 1929 in the district of Puri ordered in notification No. 4001, dated the 12th August 1935, published in the *Bihar and Orissa Gazette* of the 21st August 1935 is now complete, I hereby in exercise of the power conferred by sub-section (8), section 44 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), cancel the registration of the said society.

The 2nd December 1940.

No. 12999.—Whereas in consideration of an application made by not less than three-fourths of the members of the Kolla Co-operative Society bearing registration No. J116 of 30th April 1927 in the district of Ganjam, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by sub-section (1), section 44 of the Madras Co-operative Societies Act (VI of 1932), I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint the Assistant Registrar, Co-operative Societies, Berhampur Circle, Berhampur to be liquidator of the abovenamed society.

S. C. ROY,
Deputy Registrar, Co-operative Societies, Orissa.

ELECTION OF MUNICIPAL CHAIRMAN.

NOTIFICATION.

The 29th November 1940.

Under rule III (i) of the rules for the Election of Chairmen and Vice-Chairmen of Municipal Councils Mr. Jugal Kishore Panigrahi has been declared duly elected as the Chairman of the Municipal Council, Parlakimedi.

N. AHMAD,
Sub-Collector, Berhampur and Ex-officio Chairman, Parlakimedi under section 12(7).